

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Karnavati Marketing	02-05-2026	66,26,079.00	66,26,079.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
2	Raj Trade Links	04-05-2026	1,03,80,038.00	1,03,80,038.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
3	Vandana Apparels	04-05-2026	3,75,328.00	3,75,328.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
4	Ajit Traders	04-05-2026	4,12,316.00	4,12,316.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
5	Shobha Gruh Udhog	04-05-2026	12,92,726.00	12,92,726.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
6	Shreya Clothing	04-05-2026	2,68,018.00	2,68,018.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
7	Jinisha Enterprise	04-05-2026	1,36,22,911.00	1,36,22,911.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
8	Dishi Plastic Industries (Prop. Ritesh Paramsal Jain)	04-05-2026	31,37,973.00	31,37,973.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
9	Quick Way Enterprise	04-05-2026	7,94,390.00	7,94,390.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
10	Suvas Chappals	04-05-2026	10,07,336.00	10,07,336.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
11	Shri Saibaba Traders (Proprietor : Vijay Saraf)	05-05-2026	20,07,492.29	20,07,492.29	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
12	Laksh Sadh Trading	05-05-2026	48,46,331.00	48,46,331.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
13	Ashapuri Sales Agency	05-05-2026	4,53,583.00	4,53,583.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
14	Karnavati Corporation	05-05-2026	34,97,044.00	34,97,044.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
15	Shree Shyam Corporation (Proprietor : Ajay Saraf)	05-05-2026	61,68,105.00	61,68,105.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
16	Nikhil Groups	05-05-2026	28,67,531.41	28,67,531.41	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
17	Bhavani Trading Co.	05-05-2026	25,39,727.00	25,39,727.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
18	Shiv Global Ventures	05-05-2026	10,14,092.00	10,14,092.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
19	Shree Marurti Enteprise	05-05-2026	32,66,626.00	32,66,626.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
20	Gopal Agency	05-05-2026	55,28,768.00	55,28,768.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
21	Gayatri Industries	05-05-2026	2,56,246.00	2,56,246.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
22	S.M.S Fruit (Fruit Merchant And Commission Agent)	05-05-2026	3,03,715.00	3,03,715.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
23	Bhakti Gruh Udhog	06-05-2026	40,87,832.00	40,87,832.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
24	Ishan Netsol Private Limited	06-05-2026	1,78,088.00	1,78,088.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
25	Om Enterprise	06-05-2026	16,08,229.00	16,08,229.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
26	Ishwar Trading Co.	06-05-2026	11,11,980.00	11,11,980.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
27	Gurukrupa Umbrella & Musicals Mart	06-05-2026	4,67,344.00	4,67,344.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
28	Abhishek Gupta (Propriortor-Divisha K Trends Hub)	06-05-2026	8,91,268.00	8,91,268.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
29	Shah Brijesh Pankajbhai Huf	07-05-2026	68,87,201.00	68,87,201.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
30	Om Singh	07-05-2026	5,01,22,050.00	5,01,22,050.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
31	Brijesh Pankajbhai Shah	07-05-2026	61,20,981.00	61,20,981.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
32	Ravi Traders	07-05-2026	7,48,782.00	7,48,782.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
33	Pooja Sales Agency	07-05-2026	24,71,103.00	24,71,103.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
34	K N International	07-05-2026	1,35,676.00	1,35,676.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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35	M/S. Unicon Products, Through It'S Proprietor Parsottam Bhavanbhai Patel	07-05-2026	20,02,937.00	20,02,937.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
36	Hetu Fashion Wear	07-05-2026	22,46,300.00	22,46,300.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
37	Jitendra Manubhai Patel	07-05-2026	3,25,21,713.75	3,25,21,713.75	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
38	Om Swastik Enterprises	08-05-2026	7,39,809.00	7,39,809.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
39	Himson Plastic Agency	08-05-2026	30,65,222.00	30,65,222.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
40	Sanmati Marketing	08-05-2026	20,94,278.00	20,94,278.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
41	Paras Enterprise	08-05-2026	4,67,656.00	-	Goods & Services	-	-	-	-	-	-	-	4,67,656.00	The amount of claim is under verification.
42	Heritage Corporation	08-05-2026	24,29,527.00	24,29,527.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
43	P Gautam And Company	08-05-2026	52,17,084.66	52,17,084.66	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
44	Ganga Enterprises	08-05-2026	16,09,550.00	16,09,550.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
45	Sweta Chirag Bhatt	08-05-2026	6,83,479.00	6,83,479.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
46	Mahaveer Impex	08-05-2026	3,67,024.00	3,67,024.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
47	Ramdut Garments	08-05-2026	4,98,918.00	4,98,918.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
48	Bright Stationers	08-05-2026	11,34,707.00	11,34,707.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
49	Durgsingh Jeesingh Dahiya	09-05-2026	29,09,462.86	29,09,462.86	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
50	Bharat Toys Company	09-05-2026	27,22,596.00	27,22,596.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
51	Lakh Singh	09-05-2026	3,85,867.00	3,85,867.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
52	Mr.Lalji Gela Gandhi, Proprietor Of M/S Challenge Plus (Proprietor Firm)	09-05-2026	27,96,610.00	27,96,610.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
53	Anand Agencies	10-05-2026	13,83,621.00	13,83,621.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
54	Manth Food	10-05-2026	3,64,913.00	3,64,913.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
55	Krishna Papad Gruh Udhog	11-05-2026	1,92,655.00	1,92,655.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
56	Ishani Enterprise	11-05-2026	1,54,246.00	1,54,246.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
57	Doon Security Services (Proprietor: Gopal Datt Jakhmola)	11-05-2026	3,84,823.66	3,84,823.66	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
58	Om Sai Security Services	11-05-2026	69,93,889.25	69,93,889.25	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
59	M K Brothers	11-05-2026	2,60,644.00	2,60,644.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
60	Kalangidhar Cloth Centre	11-05-2026	2,69,178.00	2,69,178.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
61	Bharat Harwani And Asha Bharat Harwani.	11-05-2026	80,04,653.00	80,04,653.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
62	Dhirendra P. Borisa	11-05-2026	2,94,400.00	2,94,400.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
63	Ishwarlal And Co	11-05-2026	25,87,077.00	25,87,077.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
64	Prompt Sales Coporation	12-05-2026	7,49,306.00	7,49,306.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
65	Airlink Teleservices Private Limited	12-05-2026	1,68,618.00	1,68,618.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
66	Mehta Enterprise	12-05-2026	67,80,906.00	67,80,906.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
67	Vardhman Shoe Company	12-05-2026	95,83,831.90	95,83,831.90	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
68	Agrawal & Co	12-05-2026	23,48,948.00	23,48,948.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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69	Belrsh International	12-05-2026	77,73,489.60	77,73,489.60	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
70	Ashapuri Sales Agency	12-05-2026	3,27,554.00	-	Goods & Services	-	-	-	-	-	-	-	3,27,554.00	The amount of claim is under verification.
71	Jain Collection	12-05-2026	42,04,402.00	42,04,402.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
72	V M Plastic	12-05-2026	26,31,964.00	26,31,964.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
73	Yogiraj Nightwear	12-05-2026	20,08,068.00	20,08,068.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
74	Sohel Siddiqui, Through His Constituted Attorney, Mr. Goher Siddiqui	12-05-2026	7,72,800.00	7,72,800.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
75	R.S.Creations	12-05-2026	5,05,715.00	5,05,715.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
76	Sohel Siddiqui, Through Duly Constituted Registered Power Of Attorney Holder Mr. Goher Siddiqui	13-05-2026	34,86,240.00	34,86,240.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
77	Tarannum Soheli Siddiqui, Through Her Constituted Attorney And Registered Power Of Attorney Holder, Mr. Goher Siddiqui	13-05-2026	6,15,840.00	6,15,840.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
78	Peshwani Enterprise	13-05-2026	4,87,833.00	4,87,833.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
79	Gayatri Textiles Prop. Jyoti Prabhakar Kompelli	13-05-2026	3,14,150.00	3,14,150.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
80	Bansal Textile, A Proprietorship Concern Through Its Proprietor Mrs. Mamta Agarwal	13-05-2026	6,81,013.00	6,81,013.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
81	Triveni Infrabuild	13-05-2026	3,37,08,290.00	3,37,08,290.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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82	M/S Shri Shyam Enterprises	13-05-2026	59,15,529.98	59,15,529.98	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
83	D. G. Garment	13-05-2026	14,95,618.00	14,95,618.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
84	Shivam Fryums	13-05-2026	2,68,099.00	2,68,099.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
85	Ramkrishna Textiles (Prop. Hema Sushil Kabra)	13-05-2026	3,15,426.00	3,15,426.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
86	Javed Hussian Sabbirhussain Shaikh	13-05-2026	14,21,373.00	14,21,373.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
87	63Ideas Infolabs Private Limited	13-05-2026	5,45,87,292.00	5,45,87,292.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
88	Sumaiya Arshi Javed Hussian Shaikh	13-05-2026	11,18,407.00	11,18,407.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
89	Bhanuben Mahasukhalal Pujara	13-05-2026	16,08,031.00	16,08,031.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
90	Nelcon Industries India Private Limited	13-05-2026	2,12,04,364.00	2,12,04,364.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
91	Vishnukant Textiles	13-05-2026	3,43,647.00	3,43,647.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
92	Vijayaben Popatbhai Thakkar	13-05-2026	37,40,449.00	37,40,449.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
93	Dipikaben Manojbhai Thakkar	13-05-2026	14,99,704.00	14,99,704.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
94	Ankur Agency	13-05-2026	2,25,778.00	2,25,778.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
95	Pritiben Nilesh Pujara	13-05-2026	14,10,681.00	14,10,681.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
96	Towel House (Prop. Sou. Nirmala Rajesh Karwa	13-05-2026	1,23,585.00	1,23,585.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
97	Shardhaben Prashant Pujara	13-05-2026	13,53,907.00	13,53,907.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
98	R Lakshmanan	13-05-2026	9,41,732.00	9,41,732.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
99	Manibhadra Enterprise	13-05-2026	1,53,00,000.00	1,53,00,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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100	Tatva Plastech	13-05-2026	1,91,567.00	1,91,567.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
101	Vir Security And Manpower Service	13-05-2026	3,21,749.00	3,21,749.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
102	Safar Sales	13-05-2026	45,44,027.52	45,44,027.52	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
103	Shiv Traders	13-05-2026	2,11,804.00	2,11,804.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
104	Tushar A Patel,Partner Of M/S- A.Patel & Co	13-05-2026	34,33,949.00	34,33,949.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
105	Tarannum Soheli Siddiqui, Through Her Constituted Attorney And Registered Power Of Attorney Holder, Mr. Goher Siddiqui	13-05-2026	33,30,720.00	33,30,720.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
106	Devrath Tradelink Private Limited	14-05-2026	75,00,000.00	75,00,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
107	M/S Rishabh Impex	14-05-2026	20,81,392.96	20,81,392.96	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
108	Mr. Kapil Khanna And Smt. Inna Khanna	14-05-2026	2,87,88,610.00	2,87,88,610.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
109	Dhruva Technosol	14-05-2026	6,37,493.00	-	Goods & Services	-	-	-	-	-	-	-	6,37,493.00	The amount of claim is under verification.
110	R World Leisure Limited	14-05-2026	2,28,80,941.00	2,28,80,941.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
111	Jignesh Traders	14-05-2026	14,91,014.00	14,91,014.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
112	Anoli Mandipkumar Patel And Bharatbhai Ramabhai Patel	14-05-2026	20,09,344.00	20,09,344.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
113	B. R. Traders	14-05-2026	6,00,911.00	6,00,911.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
114	Milip Vasantbhai Ganatra	14-05-2026	6,38,740.00	6,38,740.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
115	Alap Vasantbhai Ganatra	14-05-2026	6,73,575.00	6,73,575.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
116	Padmavati Trading Company	14-05-2026	48,24,125.00	48,24,125.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
117	Mr. Jaykumar Nanakram Samtani	14-05-2026	5,29,897.00	5,29,897.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
118	S L Clothing Private Limited	14-05-2026	24,54,478.00	24,54,478.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
119	Vertual Building Developers	14-05-2026	4,62,19,694.00	4,62,19,694.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
120	Bottle Sales India	14-05-2026	40,53,856.00	40,53,856.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
121	Krupa Industries	14-05-2026	21,46,424.00	21,46,424.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
122	Sohanlal Mohanlal	14-05-2026	5,08,050.00	5,08,050.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
123	Mrs. Anju Jaykumar Samtani	14-05-2026	4,26,965.00	4,26,965.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
124	Shree Shyam Sales	14-05-2026	10,66,265.00	10,66,265.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
125	Hasmukh Maganlal Rathod	14-05-2026	93,60,772.00	93,60,772.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
126	Binalben Hasmukhbhai Rathod	14-05-2026	66,66,707.00	66,66,707.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
127	Bhagwati Rumlal House	14-05-2026	1,66,393.00	1,66,393.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
128	Mr. Hemal Hasmukhbhai Rathod	14-05-2026	89,69,217.00	89,69,217.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
129	Hiral H Rathod	14-05-2026	1,19,58,956.00	1,19,58,956.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
130	Boss Industries	14-05-2026	28,89,987.00	28,89,987.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
131	Rathod Naisargiben Hemal	14-05-2026	83,85,076.00	83,85,076.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
132	Rathod Ghanshyambhai Maganlal	14-05-2026	66,66,707.00	66,66,707.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
133	Rathod Pragnaben Ghanshyambhai	14-05-2026	1,02,13,858.00	1,02,13,858.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
134	Govind Textiles	14-05-2026	9,23,018.00	9,23,018.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
135	Sheela Hemantkumar Kella	14-05-2026	5,52,336.00	5,52,336.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
136	Shree Hanuman Steel	14-05-2026	50,15,497.00	50,15,497.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
137	M/S Vidhi Art And Enterprises	14-05-2026	9,36,621.00	9,36,621.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
138	Jainco Power Product	14-05-2026	14,72,125.00	14,72,125.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
139	Sanskar Hypermart Llp	14-05-2026	29,36,33,789.09	29,36,33,789.09	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
140	Rajat Industries	14-05-2026	32,19,836.00	32,19,836.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
141	Jai Ambe Enterprise	14-05-2026	4,67,472.00	4,67,472.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
142	Boss Marekting	14-05-2026	2,67,229.00	2,67,229.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
143	Madhuri Vipulkumar Agrawal	14-05-2026	6,31,805.00	6,31,805.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
144	Boss Enterprise	14-05-2026	1,71,132.00	1,71,132.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
145	S.H.S. Marketing	14-05-2026	4,02,800.00	4,02,800.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
146	Kalyan Sales Corporation	14-05-2026	5,14,708.00	5,14,708.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
147	Bhavin Sureshchandra Shah	14-05-2026	15,46,673.00	15,46,673.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
148	Swastik Enterprise	14-05-2026	28,21,110.68	28,21,110.68	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
149	Gaurikrupa Medical Agency	14-05-2026	19,09,899.00	19,09,899.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
150	Jai Ambe Enterprises	14-05-2026	12,67,417.00	12,67,417.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
151	Dixita Dhruvin Shah	14-05-2026	17,12,239.00	17,12,239.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
152	Raghuvanshi Packaging	14-05-2026	21,12,697.00	21,12,697.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
153	Jayantilal Amrutlal Shah	14-05-2026	17,50,897.00	17,50,897.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
154	Shree Bajrang Handloom	14-05-2026	5,68,424.00	5,68,424.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
155	Mr. Nanakram Perumal Samtani	14-05-2026	4,99,420.00	4,99,420.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
156	A A Marketing	14-05-2026	17,39,971.00	17,39,971.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
157	Mrs. Indra Nanakram Samtani	14-05-2026	4,27,270.00	4,27,270.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
158	Babji Trading Company	14-05-2026	57,37,680.98	57,37,680.98	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
159	Nakoda Enterprise	14-05-2026	21,43,722.00	21,43,722.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
160	Aadinath Home Appliances	14-05-2026	10,95,776.00	10,95,776.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
161	Mohammad Siddiq Shaikh	14-05-2026	6,50,000.00	-	Goods & Services	-	-	-	-	-	-	-	6,50,000.00	The amount of claim is under verification.
162	Mehul Piyushhai Patel And Kumari Soniya Mehul Patel	14-05-2026	2,71,83,684.00	-	Goods & Services	-	-	-	-	-	-	-	2,71,83,684.00	The amount of claim is under verification.
163	Spjv And Co	14-05-2026	90,000.00	-	Goods & Services	-	-	-	-	-	-	-	90,000.00	The amount of claim is under verification.
164	Agarwal Beverages Private Limited	15-05-2026	1,97,75,217.21	1,97,75,217.21	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
165	Navneet Education Limited	15-05-2026	4,88,064.00	4,88,064.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
166	Dhirubhai Naranbhai Vaghmshi And Ahir Rahul Babubhai	15-05-2026	36,30,007.00	36,30,007.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
167	Hareshkumar Rameshchandra Patel	15-05-2026	36,31,307.00	36,31,307.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
168	M/S Rs Procon And Others	15-05-2026	31,96,26,860.00	31,96,26,860.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
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														(Amount in Rs.)
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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
169	Kavish Foods (Amit Mansukhlal Ganatra)	15-05-2026	56,964.00	56,964.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
170	Amish Agency	15-05-2026	25,02,196.00	25,02,196.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
171	Ashok Marketing	15-05-2026	33,02,986.00	33,02,986.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
172	Sharp Marketing	15-05-2026	8,43,207.00	8,43,207.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
173	Bharwad Bharatkumar Bhurabhai	15-05-2026	36,30,007.00	36,30,007.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
174	Krishna Fashion	15-05-2026	8,25,629.66	8,25,629.66	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
175	Santosh Creation	15-05-2026	89,66,117.00	89,66,117.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
176	Nitinkumar Kantilal Patel	15-05-2026	19,26,217.00	19,26,217.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
177	Kailashben Kantilal Patel	15-05-2026	19,92,607.00	19,92,607.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
178	Mahek Creation	15-05-2026	34,31,438.00	34,31,438.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
179	Kantilal Shivabhai Patel	15-05-2026	20,24,320.00	20,24,320.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
180	Anjaniputra Marketing	15-05-2026	1,03,82,476.16	1,03,82,476.16	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
181	Hina Nitinkumar Patel	15-05-2026	5,72,388.00	5,72,388.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
182	Mrs. Laxmi Shah, Proprietor Of Jaylaxmi Agency	15-05-2026	11,64,240.00	11,64,240.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
183	Mahendra Somabhai Patel	15-05-2026	4,04,038.00	4,04,038.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
184	Kanubhai Somabhai Patel	15-05-2026	4,04,076.00	4,04,076.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
185	Lakhdatar Enterprise	15-05-2026	14,71,492.62	14,71,492.62	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
186	Abhishek Pradhumansinh Chudasama	15-05-2026	38,28,363.00	38,28,363.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
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List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
187	V.R.Enterprise	15-05-2026	2,98,661.00	2,98,661.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
188	Mitaba Pradhumansinh Chudasama	15-05-2026	44,40,100.00	44,40,100.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
189	Pradhumansinh Vikramsinh Chudasama	15-05-2026	44,40,100.00	44,40,100.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
190	Shirish N Shah,Sunny S Shah, Vimla S Shah, Parita S Shah, Rinku A Shah, Hetal H Gadecha	15-05-2026	10,91,29,888.00	10,91,29,888.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
191	Lalita Devi	15-05-2026	72,63,214.00	72,63,214.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
192	National Stock Exchange Of India Limited	15-05-2026	5,96,700.00	5,96,700.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
193	Narendrasinh Jagdevsinh Jhala	15-05-2026	36,31,307.00	36,31,307.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
194	Minaxiben Narendrasinh Zala	15-05-2026	36,31,307.00	36,31,307.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
195	Rushabh Ashitbhai Khokhani	15-05-2026	1,03,75,223.00	1,03,75,223.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
196	Bajarangi Security Agency (Opc) Private Limited	15-05-2026	4,40,289.00	4,40,289.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
197	Chandwani Foot Wear	15-05-2026	65,65,964.22	65,65,964.22	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
198	Spjv & Co. Chartered Accountant	15-05-2026	90,000.00	90,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
199	J Joshi Infraproject Pvt. Ltd	15-05-2026	1,90,97,905.00	1,90,97,905.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
200	Surendrakumar Rampadarth Mali And Ashaben Surendrakumar Mali	15-05-2026	36,30,007.00	36,30,007.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
201	Jaykishan Traders	15-05-2026	1,62,21,339.33	1,62,21,339.33	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
202	Dhaval R. Kothari Huf	15-05-2026	20,44,561.00	20,44,561.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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														(Amount in Rs.)
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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
203	The Shoe Miles	15-05-2026	16,98,666.00	16,98,666.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
204	Jinesh Dhaval Kothari	15-05-2026	18,11,791.00	18,11,791.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
205	Nse	15-05-2026	5,96,700.00	5,96,700.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
206	Aroma Enterprises	15-05-2026	5,56,58,040.00	5,56,58,040.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
207	Anandiben R. Kothari	16-05-2026	11,85,780.00	11,85,780.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
208	Aroma Enterprise	16-05-2026	5,56,58,040.00	5,56,58,040.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
209	New Gujarat Chappal Store	16-05-2026	1,42,28,287.00	1,42,28,287.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
210	Palak Traders	16-05-2026	63,30,814.55	63,30,814.55	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
211	Dharamik International	16-05-2026	21,41,945.63	21,41,945.63	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
212	Mehal Piyushbhai Patel, Kumari Soniya Mehal Patel	16-05-2026	2,71,83,708.00	2,71,83,708.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
213	Parth Agency	16-05-2026	56,76,840.00	56,76,840.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
214	Tatva Developers	16-05-2026	9,50,02,590.00	9,50,02,590.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
215	Concord Enterprises	16-05-2026	7,65,542.00	7,65,542.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
216	Jtm Internet Private Limited	16-05-2026	44,250.00	-	Goods & Services	-	-	-	-	-	-	-	44,250.00	The amount of claim is under verification.
217	Navkar Readymades	16-05-2026	9,14,58,077.00	9,14,58,077.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
218	The Ved Arcade Commercial Co. Op Service So. Ltd	16-05-2026	25,35,986.00	25,35,986.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
219	Gayatri Sales	16-05-2026	25,36,199.00	25,36,199.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
220	Karmik Infrastructure Llp	16-05-2026	7,78,68,409.00	7,78,68,409.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
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														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
221	Bhikhabhai Narayanbhai Patel And Shardaben Bhikhabhai Patel (Both Are Co Owners Of Shop No. 3 As Per The Franchisee Agreement)	16-05-2026	17,21,392.00	17,21,392.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
222	Singadiya Nandukumar	16-05-2026	25,47,504.00	25,47,504.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
223	Bhavesh M Patel	16-05-2026	47,35,984.00	47,35,984.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
224	Sanghvi Brothers Through Proprietor Jigarbhai Hemendrabhai Shah	16-05-2026	31,79,012.00	31,79,012.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
225	Very Well Trends	16-05-2026	26,98,241.00	26,98,241.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
226	Gayatri Hosiery Traders Prop: Dipak Ranjitbhai Modi	16-05-2026	10,53,102.00	10,53,102.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
227	Patel Gayatri Bhavesh Kumar Patel	16-05-2026	49,86,241.00	49,86,241.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
228	Devendra Kumar Babadin Singh	16-05-2026	12,83,158.00	-	Goods & Services	-	-	-	-	-	-	-	12,83,158.00	The amount of claim is under verification.
229	Devendra Kumar Babadin Singh	16-05-2026	12,83,158.00	-	Goods & Services	-	-	-	-	-	-	-	12,83,158.00	The amount of claim is under verification.
230	Devendra Kumar Babadin Singh	16-05-2026	12,83,158.00	12,83,158.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
231	Neelam Kitchenware	16-05-2026	19,04,881.00	19,04,881.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
232	Manokanti Devendra Kumar Singh	16-05-2026	10,98,026.00	10,98,026.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
233	Puja Sales Agency Proprietor Mukeshbhai Jivanbhai Patel	16-05-2026	42,42,906.00	42,42,906.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
234	Rapid Security Service	16-05-2026	17,09,920.00	17,09,920.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
235	Flower Studio	16-05-2026	9,75,000.00	9,75,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
236	Ashutosh Rajendra Shivhare	16-05-2026	72,61,397.00	72,61,397.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
237	Arth Bioplast Products Private Limited	16-05-2026	2,79,741.00	2,79,741.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
238	Vatsal 74 Commercial Co Operative Service Society Limited	16-05-2026	6,11,959.00	6,11,959.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
239	H K Brand House	16-05-2026	37,00,000.00	37,00,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
240	Navkar Impex	16-05-2026	22,49,227.50	22,49,227.50	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
241	Rajesh Patel	16-05-2026	4,05,994.00	4,05,994.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
242	Bombay Shoes	16-05-2026	48,61,155.00	48,61,155.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
243	Gokaldas Trading Company	16-05-2026	46,14,446.76	46,14,446.76	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
244	Mukharam And Sons Prop Mayadevi Shashi Goyal	16-05-2026	24,26,731.19	24,26,731.19	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
245	Sylph Industries Limited	16-05-2026	14,54,70,695.40	14,54,70,695.40	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
246	Pigott Entertainment Private Limited	16-05-2026	1,00,30,050.00	1,00,30,050.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
247	Radhika Metals	16-05-2026	10,28,879.00	10,28,879.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
248	Freedom Fly Multiproducts	16-05-2026	2,15,383.00	2,15,383.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
249	Kriotech Hr Management Pvt Ltd	16-05-2026	12,84,375.00	12,84,375.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
250	Kumar Glory Enterprises Pvt. Ltd.	16-05-2026	14,89,23,513.00	14,89,23,513.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
251	K Kavita Nx	16-05-2026	14,13,522.00	-	Goods & Services	-	-	-	-	-	-	-	14,13,522.00	The amount of claim is under verification.
252	Prafulbhai Govindbhai Patolia	16-05-2026	5,67,00,401.00	5,67,00,401.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
253	Hareshbhai Govindbhai Patodiya	16-05-2026	7,95,72,343.00	7,95,72,343.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
254	Harsukhbhai Govindbhai Patolia	16-05-2026	8,37,22,343.00	8,37,22,343.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
255	Torrent Power Limited	16-05-2026	10,84,205.95	-	Goods & Services	-	-	-	-	-	-	-	10,84,205.95	The amount of claim is under verification.
256	Rajyash Infracon	16-05-2026	6,65,89,317.84	6,65,89,317.84	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
257	Vinodkumar Dhanjibhai Patel	16-05-2026	15,96,660.00	15,96,660.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
258	Vijaykumar Rameshchandra Patel	16-05-2026	18,10,317.00	18,10,317.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
259	Rajvee Associates	16-05-2026	31,14,246.00	31,14,246.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
260	Prakash Rajnikant Pareekh	16-05-2026	17,58,531.00	17,58,531.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
261	Kamal Sports World	17-05-2026	3,72,960.00	3,72,960.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
262	Jirawala Ins Co.	18-05-2026	5,94,594.00	5,94,594.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
263	Amees Sales	18-05-2026	4,45,208.00	4,45,208.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
264	Sri Tulshi Clothing Comapany Pvt Ltd	18-05-2026	10,74,639.00	10,74,639.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
265	Rajguru Prints	18-05-2026	7,60,335.00	7,60,335.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
266	Anju Fabrics	18-05-2026	24,67,844.00	24,67,844.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
267	Vijay Garments	18-05-2026	12,03,508.00	12,03,508.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
268	Geeta Readymade	18-05-2026	2,79,772.00	2,79,772.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
269	Vasant Agency	18-05-2026	20,54,325.00	20,54,325.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
270	Torrent Power Limited	18-05-2026	10,84,205.95	10,84,205.95	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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271	Bhumil Sanjay Kothari	19-05-2026	1,34,79,953.00	1,34,79,953.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
272	Kanan Enterprises	19-05-2026	1,49,651.00	1,49,651.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
273	C. K. Enterprises	19-05-2026	3,82,438.00	3,82,438.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
274	Gajkamal Exports	19-05-2026	4,55,304.00	4,55,304.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
275	Het Graphics	20-05-2026	1,38,35,202.00	1,38,35,202.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
276	Het Graphics	20-05-2026	1,38,35,202.00	-	Goods & Services	-	-	-	-	-	-	-	1,38,35,202.00	The amount of claim is under verification.
277	Kunal Enterprise (Proprietor Mr. Lal Dandumal Advani)	20-05-2026	6,45,997.00	6,45,997.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
278	Jay Jalaram Handicraft	21-05-2026	4,56,788.00	4,56,788.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
279	Hiya Enterprise Through Its Proprietor Jagdishchandra Mithalal Jagetia	21-05-2026	15,93,570.00	15,93,570.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
280	Laxmi Food Products, A Partnership Firm Through Its Authorised Partner Hardik Murlidhar Jagetia	21-05-2026	5,85,836.00	5,85,836.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
281	Manali Trading Company, A Proprietorship Firm, Through Its Proprietor Rajmal Manoharlal Jain	21-05-2026	75,67,434.00	75,67,434.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
282	Vardhaman Agro Industries Through Its Proprietor - Mr. Krish Rajmal Jain	21-05-2026	7,00,857.00	7,00,857.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
283	R. M Enterprise	22-05-2026	2,78,000.00	2,78,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
284	Angels	22-05-2026	23,91,322.00	23,91,322.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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285	Bajaj Agencies	23-05-2026	17,57,423.00	17,57,423.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
286	Bajaj Trading Company	23-05-2026	34,211.00	34,211.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
287	Pintoo Enterprise	23-05-2026	6,34,720.00	6,34,720.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
288	Sankait Handloom	24-05-2026	10,50,579.00	10,50,579.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
289	Vimala Handicrafts	24-05-2026	7,26,213.00	7,26,213.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
290	Kisha Industries	25-05-2026	1,64,746.00	1,64,746.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
291	Ripan B Patel And Krunal B Patel (Co Owner Of Shop 8	25-05-2026	20,09,344.00	20,09,344.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
292	Madhur Textiles	26-05-2026	22,06,153.00	22,06,153.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
293	H K Handicraft	26-05-2026	1,07,131.00	1,07,131.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
294	Rakesh Balavantrai Parekh	27-05-2026	15,00,000.00	15,00,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
295	Asg Clothing Co	27-05-2026	36,87,647.00	36,87,647.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
296	Saloni Girishbhai Doshi	27-05-2026	14,70,000.00	14,70,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
297	Girish Balchandbhai Doshi	27-05-2026	14,70,000.00	14,70,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
298	Bhavya Girishbhai Doshi	27-05-2026	16,80,000.00	16,80,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
299	K.B. Agencies	27-05-2026	8,94,704.00	8,94,704.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
300	Kalyan Shamji Bhuva	27-05-2026	14,70,000.00	14,70,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
301	Delite Trading Co.	27-05-2026	10,09,964.00	10,09,964.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
302	Jash Enterprise	28-05-2026	39,60,505.00	39,60,505.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
303	Ratan Traders	28-05-2026	22,61,946.00	22,61,946.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
304	Lalsai Enterprise (Galani Mukesh Karka Ratanlal Huf)	28-05-2026	15,61,212.00	15,61,212.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
305	Himadri Shah	28-05-2026	14,70,000.00	14,70,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
306	Shri Het Arya Enterprise	29-05-2026	2,65,308.00	2,65,308.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
307	Yug Agency	29-05-2026	1,08,367.00	1,08,367.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
308	Giriraj Marketing	29-05-2026	1,93,724.00	1,93,724.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
309	M/S Gurukrupa Traders, A Partnership Firm	29-05-2026	7,50,000.00	7,50,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
310	Dilsadben Abbasali Malavia	29-05-2026	7,35,000.00	7,35,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
311	Suvidhi Procon Pvt Ltd	30-05-2026	92,78,375.00	92,78,375.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
312	Minaz Amit Surani	30-05-2026	7,35,000.00	7,35,000.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
313	Maa Ranee Enterprise	01-06-2026	15,22,252.00	15,22,252.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
314	Manish Shoes Centre	01-06-2026	1,10,023.00	1,10,023.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
315	New S.K. Bags	01-06-2026	7,38,984.00	7,38,984.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
316	M/S Sagar Footwear C/O Navneet Jaisalmeria	02-06-2026	6,12,830.00	6,12,830.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
317	Himaakars Texofab Industries Pvt. Ltd.	02-06-2026	1,53,228.00	1,53,228.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
318	Marine Securitas	02-06-2026	5,00,367.00	5,00,367.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
319	D K Textile (Prop : Dinesh Taparia)	02-06-2026	3,53,071.00	3,53,071.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
320	Brahmani Handlum	03-06-2026	7,48,623.00	7,48,623.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
321	B K Gruh Udhog	03-06-2026	7,80,269.00	7,80,269.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
322	Ekata Mattress	03-06-2026	1,55,975.00	1,55,975.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
323	Smiley Garments	03-06-2026	13,58,884.00	13,58,884.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
324	Margi Handicraft	04-06-2026	17,13,725.00	17,13,725.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
325	Swati Apparels	06-06-2026	29,37,243.66	-	Goods & Services	-	-	-	-	-	-	-	29,37,243.66	The amount of claim is under verification.
326	Swati Apparels	06-06-2026	29,37,243.66	29,37,243.66	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
327	Sanjar Garment	06-06-2026	2,17,602.00	2,17,602.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
328	Shrinath Clock And Gifts Llp	08-06-2026	20,34,761.00	20,34,761.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
329	Mr. Tushar Vijaykumar Manghrani	08-06-2026	2,85,01,714.00	2,85,01,714.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
330	Jai Shree Murliwala	08-06-2026	29,76,281.57	29,76,281.57	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
331	Vishal Pravinbhai Patel	09-06-2026	25,07,231.00	25,07,231.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
332	Krishna Crockery	09-06-2026	10,08,469.00	10,08,469.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
333	Manali Garments	10-06-2026	3,79,917.00	3,79,917.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
334	Sky Handloom	11-06-2026	17,69,666.00	17,69,666.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
335	First Priority	12-06-2026	40,33,234.00	40,33,234.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
336	Creative Footwear	13-06-2026	20,82,969.00	20,82,969.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
337	Atishay International	15-06-2026	4,84,597.00	4,84,597.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

Annexure 8														
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)														
Date of commencement of CIRP: 28-04-2026														
List of Creditors Updated on: 15-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
338	Shivshakti Ceramic Industries	16-06-2026	5,57,601.60	5,57,601.60	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
339	Shefali Plastic Industries Private Limited	17-06-2026	49,76,036.00	49,76,036.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
340	Agrawal Enterprise	17-06-2026	15,92,843.00	15,92,843.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
341	Bloom Enterprise	18-06-2026	46,84,900.00	46,84,900.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
342	2 Wheeler Solution	20-06-2026	3,81,239.00	3,81,239.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
343	Siddharth Enterprise Ahmedabad	20-06-2026	15,79,333.00	15,79,333.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
344	Rushi Corporation	21-06-2026	16,86,214.00	16,86,214.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
345	Jeet Creation	25-06-2026	27,41,874.00	27,41,874.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
346	Pravin Rakhi Through Its Proprietor Mr. Priyank S. Thakkar	25-06-2026	5,49,880.00	5,49,880.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
347	The Commissioner Of Customs, Ns-Iii Jawaharlal Nehru Customs House, Nhava Sheva	29-06-2026	65,45,970.00	65,45,970.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
348	Bhagwati Iron & Steel Works	01-07-2026	1,46,04,457.10	1,46,04,457.10	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
349	Hemang Vinodbhai Patel	02-07-2026	6,95,625.00	6,95,625.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
350	Sweta Hemang Patel	02-07-2026	6,95,625.00	6,95,625.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
351	Panna Vinodbhai Patel	02-07-2026	6,95,625.00	6,95,625.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
352	Vinodbhai Pramukhlal Patel	02-07-2026	6,95,625.00	6,95,625.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
353	Simona Socks	06-07-2026	2,95,693.00	2,95,693.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted
354	Smart Enterprise	13-07-2026	3,16,130.00	3,16,130.00	Goods & Services	-	-	-	-	-	-	-	-	Claim is Provisionally Admitted

